

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 620
218/241- 242/ND/2022**

IN THE MATTER OF:

Mr. Saurabh Babbar

...APPLICANT

Vs.

M/s. Ranjan Overseas Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

**:Mr. Vikas Sareen, Mr. Akhil
Krishan Maggu and Mr. Ayush
Mittal, Advs.**

For the Respondent

**:Mr. Rahul Sharma and Ayush
Bhatia Adv. for R1-4**

ORDER

Due to paucity of time, matter is now adjourned to **03.02.2023**.

**Sd/-
(Court Officer)**